GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2600

TO BE ANSWERED ON THE 11TH AUGUST, 2021/ 20 SRAVANA, 1943 (SAKA) WOMEN PRISONS AND FACILITIES

2600. SHRI RAKESH SINHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of women prisons in the country, State-wise;
- (b) the ratio between the number of actual prisoners and the space decided for them for their accommodation in these States;
- (c) the classification of women prisoners according to their crimes;
- (d) the facilities available in these prisons and which are the prisons where required facilities are lacking;
- (e) how many prisons have CCTV cameras and how their consistent functioning is ensured;
- (f) whether Government has set up Fast Track Courts for women prisoners; and
- (g) what is age classifications of women prisoners, 15 years to 25 years, 25 years to 40 years and more than 40 years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) & (b): National Crime Records Bureau (NCRB) compiles prison statistics reported to it by States and Union Territories (UTs) and publishes the same in its annual publication "Prison Statistics India". The latest published report is of the year 2019. State and UT-wise details of Women prisons, their capacity, inmate population and occupancy rate as on 31.12.2019 are given in Annexure-I.

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- (c) & (d): Details of classification of crimes committed by women prisoners are given in Annexure-II. 'Prisons' and 'persons detained therein' are State subjects under Entry 4 of List II of the Seventh Schedule to the Constitution of India. Administration and management of prisons is the responsibility of respective State Governments, who are competent to provide appropriate facilities to inmates, including women inmates. However, the Ministry of Home Affairs has also been supplementing the efforts of State and UT authorities by issuing various advisories and guidelines on efficient Prison Administration from time to time. A Model Prison Manual, 2016 has also been forwarded to all States and UTs which provides for various facilities which may be made available to inmates. The Manual has a dedicated chapter on 'Women Prisoners'.
- (e): As per the latest published data of NCRB, 22,456 CCTVs have been installed in various jails of the country as on 31.12.2019. States and UTs are competent to ensure the functioning, maintenance and upkeep, etc. of the CCTVs.
- (f): Setting up of Fast Track Courts falls in the domain of respective State

 Governments in consultation with respective High Courts.
- (g): State/UT-wise & age-group wise female inmates in the prisons across the country as on 31.12.2019 are given in Annexure-III.

State/UT-wise number of women jails, their capacity, inmate population and occupancy rate as on 31.12.2019

		Women Jails					
S No.	State/UT	No. of Jails	Capacity	Inmate Population	Occupancy Rate		
1	ANDHRA PRADESH	2	280	213	76.07		
2	ARUNACHAL PRADESH	0	0	0	0.00		
3	ASSAM	0	0	0	0.00		
4	BIHAR	2	152	171	112.50		
5	CHHATTISGARH	0	0	0	0.00		
6	GOA	0	0	0	0.00		
7	GUJARAT	2	410	190	46.34		
8	HARYANA	0	0	0	0.00		
9	HIMACHAL PRADESH	0	0	0	0.00		
10	JAMMU & KASHMIR @	0	0	0	0.00		
11	JHARKHAND	0	0	0	0.00		
12	KARNATAKA	1	100	51	51.00		
13	KERALA	3	232	112	48.28		
14	MADHYA PRADESH	0	0	0	0.00		
15	MAHARASHTRA	1	262	363	138.55		
16	MANIPUR	0	0	0	0.00		
17	MEGHALAYA	0	0	0	0.00		
18	MIZORAM	1	90	42	46.67		
19	NAGALAND	0	0	0	0.00		
20	ODISHA	1	55	26	47.27		
21	PUNJAB	1	320	188	58.75		
22	RAJASTHAN	7	1048	354	33.78		
23	SIKKIM	0	0	0	0.00		
24	TAMIL NADU	5	2018	551	27.30		
25	TELANGANA	1	250	222	88.80		
26	TRIPURA	0	0	0	0.00		
27	UTTAR PRADESH	1	420	219	52.14		
28	UTTARAKHAND	0	0	0	0.00		
29	WEST BENGAL#	1	226	321	142.04		
30	A & N ISLANDS	0	0	0	0.00		
31	CHANDIGARH	0	0	0	0.00		
32	D & N HAVELI *	0	0	0	0.00		
33	DAMAN & DIU *	0	0	0	0.00		
34	DELHI	2	648	629	97.07		
35	LAKSHADWEEP	0	0	0	0.00		
36	PUDUCHERRY	0	0	0	0.00		
	TOTAL (ALL-INDIA)	31	6511	3652	56.09		

[@] Now Union Territory of Jammu and Kashmir and Union Territory of Ladakh .

^{*} Union Territory of D&N Haveli and Daman & Diu have been merged.

[#] Due to non-receipt of data from West Bengal for the year 2018 & 2019, data for 2017 has been used.

Offence-Wise Female Convicts And Female Undertrials In Prisons As On 31.12.2019

S No.	OFFENCE	Female Convicts	Female Undertrials
	IPC CRIMES		
1	Murder	3356	4006
2	Attempt to Murder	237	799
3	C.H. not amounting to Murder	180	385
4	Rape	94	427
5	Kidnapping & Abduction	182	577
6	Dacoity	16	87
7	Prep. and Assembly for Dacoity	1	14
8	Robbery	26	137
9	Burglary	16	72
10	Thefts	119	1005
11	Extortion	4	50
12	Riots	11	36
13	Arson	1	5
14	Criminal Breach of Trust	15	78
15	Cheating	44	355
16	Counterfeiting	10	57
17	Dowry Deaths	806	1633
18	Assault on Women with Intent to Outrage her Modesty	13	24
19	Insult to the Modesty of Women	0	
20	Cruelty by Husband or Relatives of Husband	122	310
21	Other IPC Crimes	132	476
22	TOTAL (IPC CRIMES)	5385	10534
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23	Arms Act	9	64
24	NDPS Act	397	1171
25	Gambling Act	1	9
26	Excise Act	16	501
27	Prohibition Act	16	190
28	Explosive & Explosive Substances Act	0	14
29	Terrorist & Distruptive Activities Act (TADA)	1	0
30	Immoral Traffic (Prevention) Act	39	212
31	Indian Railways Act	17	85
32	Registration of Foreigners Act	181	226
33	Protection of Civil Rights Act	8	43
34	SC/ST (Prevention of Atrocities) Act	10	69
35	Indian Passport Act	14	91
36	Essential Commodities Act	2	3
37	Antiquities and Art Treasures Act	0	0
38	Dowry Prohibition Act	18	146
39	Foreign Exchange Regulation Act	13	11
40	Prevention of Corruption Act	15	15
41	Conservation of Foreign Exchange & Prev. of Smuggling Act	0	0
42	Other SLL Crimes	34	166
43	TOTAL (SLL CRIMES)	791	3016
44	CIVIL CASES	3	0
45	TOTAL (IPC + SLL + CIVIL)	6179	13550

As per data provided by States/UTs.

[#] Due to non-receipt of data from West Bengal for the year 2018 & 2019, data furnished for 2017 has been used.

State/Ut-Wise & Age Group-Wise Female Inmates In Jails As On 31.12.2019

S No.	State/UT	16-18 Years	18-30 Years	30-50 Years	Above 50 Years	Total
1	ANDHRA PRADESH	0	122	264	80	466
2	ARUNACHAL PRADESH	0	2	5	1	8
3	ASSAM	ĭ	103	151	52	307
4	BIHAR	1	395	682	246	1324
5	CHHATTISGARH	0	294	440	149	883
6	GOA	0	4	30	0	34
7	GUJARAT	0	178	315	70	563
8	HARYANA	0	190	330	122	642
9	HIMACHAL PRADESH	0	15	48	24	87
10	JAMMU & KASHMIR @	0	35	59	32	126
11	JHARKHAND	0	273	386	154	813
12	KARNATAKA	0	228	281	102	611
13	KERALA	0	42	92	39	173
14	MADHYA PRADESH	0	573	857	328	1758
15	MAHARASHTRA	0	460	928	181	1569
16	MANIPUR	0	18	28	8	54
17	MEGHALAYA	0	8	19	2	29
18	MIZORAM	0	91	91	7	189
19	NAGALAND	0	1	2	1	4
20	ODISHA	O.	177	306	104	587
21	PUNJAB	0	497	486	261	1244
22	RAJASTHAN	0	178	305	106	589
23	SIKKIM	0	5	7	0	12
24	TAMIL NADU	0	155	443	145	743
25	TELANGANA	0	126	211	108	445
26	TRIPURA	0	13	25	7	45
27	UTTAR PRADESH	0	1144	1856	1174	4174
28	UTTARAKHAND	0	75	138	49	262
29	WEST BENGAL#	4	484	694	297	1479
30	A & N ISLANDS	0	4	3	0	7
31	CHANDIGARH	0	13	25	11	49
32	D & N HAVELI *	0	0	0	0	0
33	DAMAN & DIU *	0	2	3	0	5
34	DELHI	0	171	311	147	629
35	LAKSHADWEEP	0	0	0	0	0
36	PUDUCHERRY	0	1	1	1	3
	TOTAL (ALL-INDIA)	6	6077	9822	4008	19913

[@] Now Union Territory of Jammu and Kashmir and Union Territory of Ladakh .

^{*} Union Territory of D&N Haveli and Daman & Diu have been merged.

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